

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 175 of 2016 &
IA Nos. 385 and 519 OF 2016**

Dated : 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Vedanta Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Matrugupta Mishra
Mr. Saahil Kaul

Counsel for the Respondent(s)

:

Mr. G. Umaphathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-3 to R-5

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 09.11.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 24.11.2016 after serving copy on the other side.

List the matter on **09.01.2017**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson